

(19)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 7/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/33/2017
NAME OF THE TRANSFEROR : C.K. VIJAYAN
NAME OF THE TRANSFERRE : VIJAYA HOSPITALITY & RESORTS LTD + 2
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	M. Jayashree for V. Mahesh.	For Respondent	M. Jay

ORDER

Counsel for the Petitioner submitted that the matter is still sub judice before the NCLAT and prayed for time. At request, time is enlarged. Put up on 23.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)